

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 61**

**IA 118/2022, IA 30/2024 IN C.P. /26(MB)2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **04.07.2024**

NAME OF THE PARTIES:    **PARASHRAM V. KSHATRIYA**

**V/s**

**MADHUSHREE PAPER MILLS PVT. LTD**

Sec. 241(1) and 242(4) and Rule 11 of Companies Act 2013.

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**ORDER**

**IA 118/2022 & IA 30/2024**

1. Mr. Shyam Kapadia, Ld Counsel a/w Adv. Jayanth BJ i/b Keystone Partners, for Petitioner in CP 26/2022 and Aishwarya Deshmukh i/b Divekar & Co. for Respondent.
2. The parties by mutual consent seeks the adjournment to another convenient date.
3. List the matter for further hearing on **03.09.2024**.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
Prajakta

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**